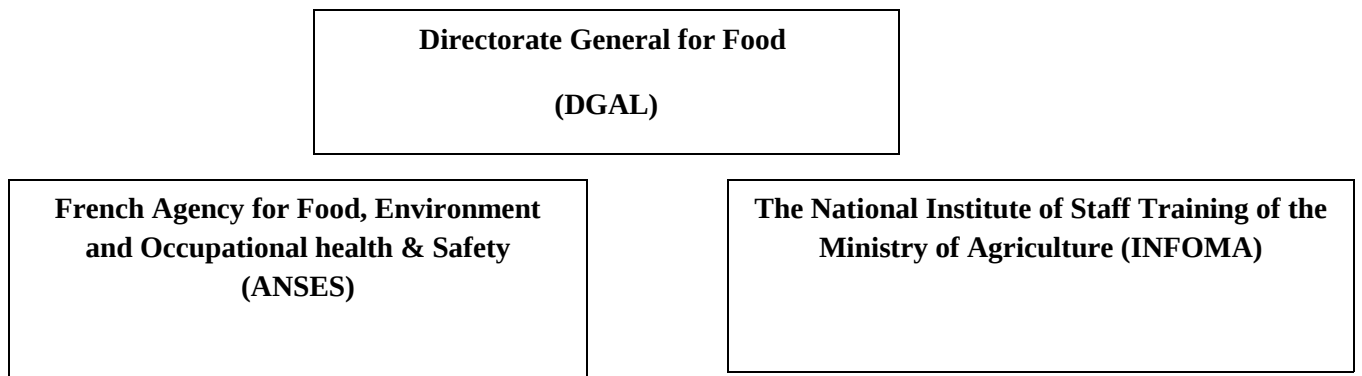


FOOD REGULATORY SYSTEM



1. DGAL:

- i. Ensures the safety and quality of food at all levels of the food chain, as well as the health and protection of animals and plants, in coordination with the services of the State in regions and departments and with the various stakeholders: professionals from the agricultural sector, associations, consumers, etc.
- ii. It implements, with the services of the Minister of the Economy and the Minister of Solidarity and Health, the policy on the control of quality and safety of agricultural and food products.

2. ANSES:

- i. A scientific body contributes in ensuring human health and safety in the field of environment, work and food as well as protecting animal health and welfare protecting plant health.

3. INFOMA:

- i. An institute providing initial professional training for senior technicians in the Ministry's services as well as the in-service training of civil servants from the technical and administrative bodies assigned to the decentralized services of the State and to its operators implementing agricultural, agri-food and forestry policies.